

For the year 2013-14, against a target of 482 Mte, CIL produced 462 Mte, resulting in a shortfall of 20 Mte. With aggressive focus on increasing coal production since June 2014, against the original targetted increase of 25Mte from 482 Mte to 507Mte.in 2014-15, production of CIL actually increased by 32 Mte *i.e.* 128% more than target thereby covering the gap of 7Mte in production of the previous year 2013-14. The increase of 32 Mte in actual production achieved by CIL in 2014-15 is more than the cumulative increase in production for the previous 4 years of 31 Mte.

#### **Conversion of LOAs into FSAs for power projects**

1769. SHRI AVINASH PANDE: Will the Minister of COAL be pleased to state:

(a) whether Government has sought approval of the Cabinet Committee on Economic Affairs for conversion of Letter of Assurances (LOAs) given to power projects with a capacity of 30,000 MW into Fuel Supply Agreements (FSAs); and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL):

(a) No, Sir.

(b) Does not arise in view of answer to (a).

#### **Awareness about SBM**

1770. SHRI K.T.S. TULSI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the reasons for levying of 0.50 per cent tax on all services to fund the Swachh Bharat Mission;

(b) the total amount spent on advertisements for the said Mission till date, since its inception; and

(c) the steps taken to educate the people living in villages and towns about sanitary hygiene apart from awareness through advertisements in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The Government of India has levied 0.50 % Swachh Bharat Cess on all services to augment the resources for financing the Swachh Bharat Mission.

(b) Under Swachh Bharat Mission (Gramin), ₹185.22 crore have been utilised on advertisements since 2.10.2014.